

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-788
ANSWERED ON- 26/07/2021

LAND ACQUISITION FOR NH PROJECTS

788. SHRI JOHN BRITTAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether it is a fact that Government of Kerala has agreed to bear 25 per cent of the cost for land acquisition for National Highway (NH) development in the State;
- (b) if so, the total cost estimated for land acquisition; and
- (c) the details of the States where similar provisions of the States sharing land acquisition cost was agreed upon?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) Yes Sir. Government of Kerala has agreed for sharing of 25% LA cost for all projects executed through National Highways Authority of India.
- (b) The total estimated cost for land acquisition for the projects implemented through National Highway Authority of India is Rs. 9,724 crores, Rs. 15,220 crores & Rs. 5,333 crores for the projects awarded in the year 2020-21, planned for award in the year 2021-22 and upcoming projects under Bharatmala Pariyojana respectively in the State of Kerala.
- (c) Similar, land sharing proposals/consents have also been received from other States such as Andhra Pradesh, Telangana, Madhya Pradesh etc. Moreover, there is a provision in Bharatmala Pariyojana to take the projects under Grand Challenge Mechanism on the request of respective State Governments, if they are ready to bear at least 50% cost of land acquisition.
